

ing of Mechanical Operators and maintenance staff; and

(b) if so, the places where they have been opened and experience of their working?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) A Technical Training Centre was opened at Kotah (Rajasthan) with effect from 1-11-1955.

The candidates are being given intensive practical as well as theoretical training. So far the candidates have responded well to the opportunities provided.

KASHMIR ISSUE

***2190. Shri Gidwani:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to a press statement made by Shri Ghazanfar Ali Khan, High Commissioner for Pakistan in India that Shri Nehru, Prime Minister of India has no objection to a meeting in the near future with the Pakistan Prime Minister to discuss the Kashmir issue; and

(b) if so, the facts of the matter?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Government have seen reports in the Press of the statement attributed to the Pakistan High Commissioner in New Delhi.

(b) At present there is no proposal for a meeting between the Prime Minister of India and Pakistan. If necessity arises, the Prime Minister is always prepared to meet the Prime Minister of Pakistan.

CONSTITUTION HOUSE

***2191. Shri Kamath:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that very recently one of the residents of Constitution House was assaulted in bed at dead of night;

(b) if so, the details of the incident; and

(c) the measures being taken in that hostel to ensure the safety of persons and property?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) to (c). 1 place on the Table of the Lok Sabha a detailed statement. [See Appendix XIII, annexure No. 17.]

SPINNING MILL IN TRAVANCORE-COCHIN

***2192. Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state whether in the proposals of the Travancore-Cochin Government any request has been made for assistance to set up a spinning mill in the State in the Second Five Year Plan?

The Minister of Industrial Development (Shri M. M. Shah): Yes, Sir.

PANEL ON DEVELOPMENT OF SCHEDULED AREAS

***2193. Shri Bheekha Bhai:** Will the Minister of Planning be pleased to state:

(a) whether Government have constituted any Panel in Planning Commission for advising them on matters relating to the development of scheduled areas and the welfare of Tribals;

(b) whether any non-official member or any tribal representative has been selected to serve on the Panel; and

(c) if not, whether Government propose to constitute such a panel?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). No, Sir. The purpose of such a panel has already been served by the Backward Classes Conference convened by the Planning Commission in July 1955. During August-September, 1955, the Working Group, consisting of the representatives of the Planning Commission, the individual state, the Ministry of Home Affairs, and the Commissioner for Scheduled Castes and Scheduled Tribes also discussed the